

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No.06

Dated Guwahati, the 5th February, 2014

Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Ujjal Bhuyan as Company Judge as per Law/Rule for taking up the following cases:

- i. Co.Petition No. 01 of 2014
- ii. Co. Appeal No. 02 of 2013 with M.C. No. 2862 of 2013.
- iii.Co. Petition No. 25 of 2012 with Co. Petition No. 26 of 2014.

By Order,

Sd/- R. Medhi
JOINT REGISTRAR (JUDICIAL)

Memo No.HC.III-35/2013/ 368-382 /G dated 5th February, 2014
Copy for information to:

1. The Registrar (Vig. / Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of Gauhati High Court.
12. The P.S. to Hon'ble Mr. /Dr.(Mrs.) Justice _____, Gauhati High Court, Guwahati.
13. The Superintendent (_____), Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____ Gauhati High Court, Guwahati.
15. C. A. to the Registrar General, Gauhati High Court, Guwahati.


JOINT REGISTRAR (JUDICIAL)

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